

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 20
C.P.(IB)-438(MB)/2018

IN THE MATTER OF:

P R Acousticals & Engineering Works Ltd.
v.
Walchand Nagar Industries Ltd.

.... Petitioner/Applicant
.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 24.06.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. RAVIKUMAR DURAISAMY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the Respondent

Mr. Upendra Mahadik, Adv.
None

ORDER

List the matter for hearing on 12.07.2021.

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(RAVIKUMAR DURAISAMY)
MEMBER (TECHNICAL)